

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA 5-13 in CIVIL APPEAL NO. 6166 OF 1999

U.O.I. & ORS

Appellant (s)

VERSUS

RAKESH KUMAR

Respondent(s)

(With appln(s) for directions/clarification of ct's order dt. 30.3.2001 and permission to file

appln. for clarification and office report )

(For final disposal)

Date: 21/04/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Appellant(s)

Mr. D.S. Mahra, Adv.

For Respondent(s)

Mr. Javed Mahmud Rao, Adv.

Mr. P.H. Parekh, Adv.

Mr. E.R. Kumar, Adv.

Mr. Sumit Goel, Adv.

Mr. S. Balakrishnan, Sr. Adv.

Mr. Sree Narain Jha, Adv.

Mr. Subramonium Prasad, Adv.

Mr. K.K. Mishra, Adv.

Mr. Naresh Kaushik, Adv.

Ms. Shilpa Chohan, Adv.

Mrs Lalita Kaushik ,Adv

UPON hearing counsel the Court made the following

O R D E R

List along with the connected matters at an

early date.

(R.K. DHAWAN)

COURT MASTER

(VEERA VERMA)

COURT MASTER

(List of connected matters is enclosed)